

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/4692/2026	SANJAY TANDI VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR TOWN /592 /2025 () //	AOR20240000156C202600002
2	D-BLAPL/4693/2026	ANIMESH GHOSH VS STATE OF ODISHA	SUMAN MODI VS	SAHADEV KHUNTA /148 /2016 () //	
3	D-BLAPL/4694/2026	KANHU DIGAL VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /171 /2025 () //	
4	D-BLAPL/4696/2026	BISHNU HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /134 /2025 () //	
5	D-BLAPL/4700/2026	KANHU PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	/ /0 () //	
6	D-BLAPL/4701/2026	KESHAB BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /21 /2023 () //	AOR20220001487C202600028
7	D-BLAPL/4703/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BELPARA /310 /2024 () //	
8	D-BLAPL/4704/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LARAMBA /270 /2025 () //	
9	D-BLAPL/4706/2026	NRUPA BAGARTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LARAMBA /243 /2025 () //	
10	D-BLAPL/4709/2026	RAVI RAMA DHOTRE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
11	D-BLAPL/4710/2026	MAITRA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KASHIPUR /227 /2025 () //	AOR20220001492C202600028

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12	D-BLAPL/4711/2026	RATI RANJAN NAIK @ TEON VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /345 /2025 () //	AOD20240000364C202600045
13	D-BLAPL/4716/2026	PANKAJ KUMAR GUPTA VS UNION OF INDIA (RAILWAY)	KAUSTUVA MOHANTY VS	G.R.P.S.,SAMBALPUR /103 /2025 () //	
14	D-BLAPL/4717/2026	RANJIT BARIHA @ MILU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /147 /2024 () //	
15	D-BLAPL/4720/2026	HEMANT SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /20 /2024 () //	
16	D-BLAPL/4722/2026	RAJIB LOCHAN PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /725 /2025 () //	
17	D-BLAPL/4728/2026	BIMALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /85 /2021 () //	
18	D-BLAPL/4729/2026	SAROJ SUTAR VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	PAHALA /445 /2025 () //	
19	D-BLAPL/4736/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /46 /2026 () //	
20	D-BLAPL/4742/2026	SAMBARU NAYAK VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE SADAR /119 /2024 () //	AOR20220000151C202600009
21	D-BLAPL/4744/2026	MANOJ KUMAR NAIK @ MANOJ NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /20 /2026 () //	AOR20220001311C202600010
22	D-BLAPL/4750/2026	ABINASH SAHOO @ BABUL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 () //	
23	D-BLAPL/4751/2026	SAGAR SETHI @ BABU	ANIRUDHA DAS	DHENKANAL SADAR /378 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4754/2026	AFROZ SHAH	AMIT BISWAL	AMBADOLA /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4755/2026	BISWARANJAN BEHURA	ARIJEET MISHRA	RAJNAGAR /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4759/2026	SARALA MANDAL @ BISWAS	UMESH CHANDRA DORA	KALIMELA /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4760/2026	GUPTESWAR GOUDA	SUBASH CHANDRA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4762/2026	CHIRANJIVEE NAIK	KIRAN KUMAR PATEL	//	AOD20240000667C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4768/2026	RAMESH CHANDRA JENA @ CHAGULU	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4770/2026	ROJINA BIBI	AMULYA RATNA PANDA	SAHADEV KHUNTA /298 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4773/2026	KHIRA BACHHA	BIKASH CHANDRA PARIJA	BODEN /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4774/2026	KIRAN DANDSENA @ HUMIYA RANJAN DANDSENABIKASH CHANDRA PARIJA		KOMNA PS /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4775/2026	BAGHRAY @ BAGAI MURMU	BIRENDRA KUMAR PARDHI	MOHULDIHA /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4780/2026	BALIA @ BALARAM BEHERA @ SRIPATI PRADHAN @ SHREEMOHAN PRADHAN	SUREN MOHAN PRADHAN	TIGIRIA /76 /2023	
		VS	VS	()	

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35	D-BLAPL/4782/2026	STATE OF ODISHA BAKUNA @ SATYANANDA PATTASANI VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /32 /2026 ()	
36	D-BLAPL/4786/2026	STATE OF ODISHA GOUTAM NAYAK VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
37	D-BLAPL/4787/2026	STATE OF ODISHA N. DILIP KUMAR VS	SHUBHENDU KUMAR PARIDA VS	// BADAGODA P.S. /542 /2025 ()	
38	D-BLAPL/4788/2026	STATE OF ODISHA AKSHYA KUMAR MENDILI VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /221 /2025 ()	
39	D-BLAPL/4791/2026	STATE OF ODISHA NIRANJAN BEHERA VS	JYOTIRMAYA SAHOO VS	// ASKA /607 /2025 ()	
40	D-BLAPL/4796/2026	STATE OF ODISHA KRISHNA BATHELIA @ BATHILIA VS	SIDHARTHA SANKAR RAY (2) VS	// AMBADOLA /11 /2026 ()	
41	D-BLAPL/4799/2026	STATE OF ODISHA GAYATRI JENA VS	BHARAT BHUSAN ROURAY VS	// EOW,BHUBANESWAR /5 /2025 ()	
42	D-BLAPL/4801/2026	STATE OF ODISHA(EOW) GUNABANTA BAG VS	SUSHANTA KUMAR JOSHI VS	// KOMNA PS /378 /2025 ()	
43	D-BLAPL/4805/2026	STATE OF ODISHA PRAFULLA CHHATRIA @ PISI VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /206 /2025 ()	
44	D-BLAPL/4807/2026	STATE OF ODISHA HARA BADI VS	AKSHAYA KUMAR SAHOO VS	// JHARSUGUDA /405 /2025 ()	
45	D-BLAPL/4808/2026	STATE OF ODISHA BIKRAM KUMAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// MAHILA P.S. BUXIBAZAR /12 /2026 () //	

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46	D-BLAPL/4809/2026	BINESH DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MUDANPUR RAMPUR /14 /2026 () //	AOR20220001615C202600024
47	D-BLAPL/4810/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2013 () //	
48	D-BLAPL/4816/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /13 /2012 () //	
49	D-BLAPL/4820/2026	RINKU SONI @ MUSA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /138 /2025 () //	
50	D-BLAPL/4821/2026	NIRMAL JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALASORE TOWN /224 /2025 () //	
51	D-BLAPL/4822/2026	MAMATA SAHU @ RENU VS STATE OF ODISHA	RAMA CHANDRA JENA VS	KAMARDA /19 /2026 () //	
52	D-BLAPL/4824/2026	SUNDAR SWAIN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	LOISINGHA(BOLANGIR) /136 /2022 () //	
53	D-BLAPL/4826/2026	BHAGU NAYAK @ BHAGABAN GADAGA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /251 /2024 () //	
54	D-BLAPL/4829/2026	SASHIKANTA BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	//0 () //	
55	D-BLAPL/4830/2026	RAJAT KUMAR PANDA @ BAPI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NAYAGARH /24 /2026 () //	
56	D-BLAPL/4839/2026	SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 () //	AOR20220001247C202600014
57	D-BLAPL/4846/2026	SANJEEB NAG	Prasanta Kumar Senapati	//	AOR20220004018C202600002

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMP/6274/2026	LML ASSOCIATES LLP, JAJPUR	SOUMYA MISHRA	//	
	CMP/300/2026	VS	VS	A.D.J.,JAJPUR ROAD(Jajapur )	
		BIDYADHAR SAMAL		Fao/000012/2025	
59	D-CMP/6275/2026	SUBHAKANTA NAYAK	SOUMYA MISHRA	//	
	CMP/301/2026	VS	VS	ADDL.SESIONS JUDGE,NIMPARA(Puri)	
		MANOJ KUMAR BEHERA		Fao/000040/2025	
60	D-CMP/6277/2026	PRAFULLA KUMAR PADHIHARY	BIBHUDHANANDA MUDULI	//	
		VS	VS	()	
		ORISSA STATE FISHERMENS CO. OPERATIVE FEDERATION LTD., KHURDA		//	
61	D-CMP/6308/2026	MAA SIDHESWARI THAKURANI BIJE, BBSR	RAKESH BEHERA	//	
	CMP/304/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )	
		STATE OF ODISHA		Fao/000092/2025	
62	D-CMP/6355/2026	PALWAN KOLO @ KOLHO	ALOK KUMAR PANDA	//	AOD20240000536C202600009
		VS	VS	()	
		PURNA KOLHO		//	
63	D-CMP/6402/2026	BISHNU PRASAD PAHI	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		LAXMIDHAR BEHERA		//	
64	D-CMP/6409/2026	PRAVAKAR SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		RASANANDA DEHURY		//	
65	D-CMP/6443/2026	MANOJ KUMAR MOHANTY	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
		ALOK RANJAN KHUNTIA		//	
66	D-CONTC/6263/2026	SAROJ BHOSAGAR	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		SONALI PATTNAIK, TAHASILDAR, BARGARH		//	
67	D-CONTC/6272/2026	TARANISEN PATRA	SURAJ MOHANTY	//	
		VS	VS	()	
		CHANCHAL RANA, I.A.S		//	
68	D-CONTC/6283/2026	BINODINI NAYAK	ADV.	//	
		VS	VS	()	

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69	D-CONTC/6307/2026	DR.N.THIRUMALA NAIK, IAS PRADIPTA KUMAR DAS VS	ADV VS	// // ()	AOD20240000714C202600003
70	D-CONTC/6309/2026	G. PARAMESWAR, COMMISSIONER CUM SECRETARY ST AND SC DEVELOPMENT, MINORITES AND BACKWARD CLASS WELFA BIBECHI CHANDRA MALI VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600004
71	D-CONTC/6310/2026	ANU GARG, CHIEF SECRETARY ODISHA RAMA KRISHNA BASTIA VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600005
72	D-CONTC/6311/2026	ANU GARG, CHIEF SECRETARY OF ODISHA ASUTOSH MALLICK VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600006
73	D-CONTC/6316/2026	SASANKA @ SASANKA KUMAR JENA, THE BRANCH MANAGER,SBI,NAUGAON BRANCH,JAGATSINGHPUR SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	// // ()	
74	D-CONTC/6319/2026	DR. SUBHANKAR MOHAPATRA, IAS RENUBALA SAHU VS	AKSHAYA KUMAR SAHOO VS	// // ()	
75	D-CONTC/6320/2026	COMMNR CUM SEC. TO GOVT. HOUSING AND URBAN DEVL. DEPT., BHUBANESWAR PRABHUDATTA HOTA VS	ADV. VS	// // ()	
76	D-CONTC/6321/2026	ARAVIND AGRAWAL, I.A.S M.C. OF MIRZAPUR U.P(M.E) SCHOOL VS	ADV. VS	// // ()	
77	D-CONTC/6322/2026	DR.N.THIRUMALA NAIK, IAS MANAGING COMMITTEE OF NUAGAON PANCHAYATI HIGH SCHOOL VS	ADV. VS	// // ()	
78	D-CONTC/6344/2026	DR.N.THIRUMALA NAIK, I.A.S TIKESWARI GADNAYAK @ TIKESWAR GADNAYAK VS	ADV. VS	// // ()	
79	D-CONTC/6346/2026	SAMBIT DASH,TAHASILDAR,BONAI ASHOK KUMAR DASH VS	ADV. VS	// // ()	
		ARVIND AGARWAL, I.A.S		//	

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80	D-CONTC/6362/2026	JUDHISTIR PRADHAN VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BHUBANESWAR	ADV. VS	// ()	
81	D-CONTC/6379/2026	KIRTI CHANDRA PALAI VS ARAVIND AGRAWAL, IAS	SUBHADUTTA ROUTRAY VS	// ()	
82	D-CONTC/6394/2026	BASANTI SAMANTARAY VS SMITA MOHANTHY, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRARY, BHUBANESWAR	ADV. VS	// ()	
83	D-CONTC/6420/2026	SUMANTA SEKHAR JENA VS KALI PRASANNA MISHRA, IAS	ADV. VS	// ()	
84	D-CONTC/6438/2026	GANESWAR BEHERA VS MADHUSMITA MOHANTY, SARPANCH, BADAMBA GRAM PANCHAYAT, BADAMBA, CUTTACK	ADV. VS	// ()	
85	D-CONTC/6441/2026	BHASKAR CHANDRA UPADHAYA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
86	D-CONTC/6453/2026	AJAYA KUMAR RAY VS N. THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT, BBSR, KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()	
87	D-CONTC/6461/2026	HIRALAL PANIGRAHI VS SHUBHA SARMA, ADDL CHIEF SECRETARY, WATER RESOURCES DEPT. BBSR, KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()	
88	D-CONTC/6466/2026	RAMESH CHANDRA BAG VS GIRISH S.N., COMM-CUM-SECRETARY, PR AND DRINKING WATER DEPT. BBSR, KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()	
89	D-CRLA/4731/2026	CHANDRASEKHAR SAHOO VS VICTIM	PRASHANTA KU. NAYAK VS	// ()	AOD20240000333C202600003
90	D-CRLA/4756/2026	SARAT BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /116 /2023 ()	
91	D-CRLA/4758/2026	GANESWAR KUMBHAR	DEBASNAN DAS	LAHUNIPADA /94 /2020	

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		VS	VS	()	
92	D-CRLLP/4847/2026	STATE OF ODISHA		//	
		STATE OF ODISHA	PRADIPTA SATAPATHY, A.S.C	BHARATPUR PS /167 /2023	LOD20240000194C202600054
		VS	VS	()	
93	D-CRLMA/4778/2026	SAGAR PRADHAN		//	
		PANCHANAN SAHOO	MADAN MOHAN SWAIN	RANPUR /280 /2024	
		VS	VS	()	
94	D-CRLMC/4699/2026	STATE OF ODISHA		//	
		SUDAM POLAI	ARIJEET MISHRA	/ /0	
		VS	VS	()	
95	D-CRLMC/4702/2026	DHIRENDRA SAHU		//	
		GAYADHAR JENA	ABHISHEK DASH	SAHID NAGAR P.S. /496 /2023	AOD20240000186C202600011
		VS	VS	()	
96	D-CRLMC/4705/2026	STATE OF ODISHA		//	
		DHIREN KUMAR BARIK	PARTHA SARATHI DAS	PATNA /59 /2009	AOD20240000364C202600044
		VS	VS	()	
97	D-CRLMC/4746/2026	STATE OF ODISHA		//	
		SANTOSH KUMAR GOUDA	LAMBODOR ACHARI	DHARAKOT PS /74 /2018	AOR20220001311C202600009
		VS	VS	()	
98	D-CRLMC/4764/2026	STATE OF ODISHA		//	
		CHANDAN GIRI	SIDDHANT SARANGI	RAIRANGPUR TOWN /121 /2025	AOD20250000975C202600013
		VS	VS	()	
99	D-CRLMC/4772/2026	STATE OF ODISHA		//	
		SHYAMA SUNDAR SAHU	DURGA PRASAD BHANJA	BANTALA /45 /2005	
		VS	VS	()	
100	D-CRLMC/4783/2026	STATE OF ODISHA		//	
		SANTOSHINI SETH @ SMT SANTOSINI SETH	JYOTIRMAYA SAHOO	BARPALLI /309 /2024	
		VS	VS	()	
101	D-CRLMC/4794/2026	STATE OF ODISHA		//	
		UMA SANKAR PANIGRAHI	JYOTIRMAYA SAHOO	MAHILA P.S.(BBSR) /375 /2025	
		VS	VS	()	
102	D-CRLMC/4806/2026	STATE OF ODISHA		//	
		RAMAKANTA @ KATI MAHALIK	SUBHRANSU BHUSAN MOHANTY	/ /0	
		VS	VS	()	

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103	D-CRLMC/4815/2026	NABIN MAHALIK UGRESAN PATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// MUDANPUR RAMPUR /235 /2012 ()	
104	D-CRLMC/4831/2026	PRAYAS KANTI SAMAL VS DIRECTORATE OF ENFORCEMENT	ASWINI PATNAIK VS	// BHADRAK RURAL /307 /2016 ()	
105	D-CRLMC/4833/2026	PADMALOCHAN SAHOO VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// THAKURMUNDA /28 /2010 ()	AOD20220004458C202600007
106	D-CRLMC/4836/2026	BIRANCHI NARAYAN CHOUDHARY VS STATE OF ODISHA	KURESH PRASAD DASH VS	// KHAJURIPADA /132 /2025 ()	AOR20220001390C202600005
107	D-CRLMC/4838/2026	BHIKARI CHARAN PRAHARAJ VS STATE OF ODISHA (VIGILANCE)	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /38 /1999 ()	AOR20220001247C202600013
108	D-CRLMC/4840/2026	NRUSINGHA BEHERA @ NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	SAHIL KUMAR BHANJADEO VS	// // ()	
109	D-CRLMC/4841/2026	ORISSA STEVEDORES LTD., CUTTACK VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// // ()	
110	D-CRLMC/4843/2026	MIRZA HARISHALI BAIG VS STATE OF ODISHA	SK BESARAT ALI VS	// // ()	
111	D-CRLMC/4844/2026	TRIDEV PANDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// // ()	
112	D-CRLMP/4712/2026	SUDHAKAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// // ()	AOR20220001814C202600004
113	D-CRLMP/4713/2026	JHARANA SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// // ()	AOR20220001814C202600005

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114	D-CRLMP/4715/2026	LAMBODAR DANDASENA VS SHESHADEV PATEL	DHIRENDRA KUMAR MOHAPATRA VS	/0 () //	
115	D-CRLMP/4725/2026	KABITA SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/0 () //	
116	D-CRLMP/4753/2026	ANAM TELI VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	/0 () //	
117	D-CRLMP/4761/2026	KALPANA SAHOO VS CHHAYAMANI DAS	NIRANJAN LENKA VS	/0 () //	
118	D-CRLMP/4769/2026	RAGHUNATH PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/0 () //	
119	D-CRLMP/4781/2026	DILLIP KUMAR PARIDA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	/0 () //	
120	D-CRLMP/4789/2026	SANJULATA MALLIK VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	/0 () //	
121	D-CRLMP/4817/2026	SNIGDHA SWAIN VS INSPECTOR GENERAL OF REGISTRATION, CUTTACK	SANDIPANI NAYAK VS	/0 () //	
122	D-CRLMP/4823/2026	BIJAY KUMAR BEZ VS STATE OF ODISHA	RAGHUNATH SINGH VS	/0 () //	
123	D-CRLREV/4738/2026	SWADESH SARANGI VS NIKHIL KUMAR PODAR	DAYANIDHI MISHRA VS	/0 () //	
124	D-CRLREV/4795/2026	SAMIR KUMAR MUDULI VS BHABAGRAHI SAHOO	LALITENDU BHUYAN VS	/0 () //	
125	D-CRLREV/4828/2026	TIAN @ NILAKANTHA NAIK	DINESH KUMAR MOHANTY	JAIPATNA /433 /2022	AOD20220003518C202600004

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-FAO/6325/2026	BINODINI GAHIR	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
127	D-LAA/6289/2026	HARISHANKAR MISHRA	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		LAND ACQUISITION ZONE OFFICER, BOLANGIR		//	
128	D-LAA/6291/2026	PRATAP KUMAR MEHER	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-LAA/6324/2026	SANJUKTA DAS	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		LAND ACQUISITION ZONE OFFICER, BOLANGIR		//	
130	D-LAA/6341/2026	SANJUKTA DAS	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-MACA/6285/2026	SUMIT @ SUMEET KUMAR RAJUKA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		M/S. B.P. LOGISTICS, JHARKHAND		//	
132	D-MACA/6381/2026	APARNA SENAPATI	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
		SAMAIRA CABS, NEW DELHI		//	
133	D-MACA/6382/2026	ANUSKA SENAPATI	BIJAYANANDA SAMANTARAY	//	
		VS	VS	0	
		SAMAIRA CABS		//	
134	D-MACA/6406/2026	ROYAL SUNDARAM GENERAL INSURANCE COMPANY	AMDALI KHAN	//	
		VS	VS	0	
		KUMKUM DEVI		//	
135	D-MATA/6345/2026	RENUBALA BEHERA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		ABHAYA KUMAR PRADHAN		//	
136	D-MATA/6462/2026	TARAKANTA MOHANTY	SANJAY KUMAR DAS	//	AOD2026000085C202600002
		VS	VS	0	

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137	D-RPFAM/6267/2026	BIDYUTLATA MOHANTY MD. FURKAN VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202600032
138	D-RPFAM/6464/2026	SAKINA BIBI CHANDAN PATI VS	SUSMITA MOHANTY VS	// // ()	AOD20250001071C202600007
139	D-RSA/6270/2026	LOVELINA MISHRA ANASUYA PANDA VS	SUSHANT KUMAR PRADHAN (3) VS	// // ()	AOR20220001225C202600003
140	D-RSA/6388/2026	BICHITRANANDA SAHOO ALEKH SAHOO VS	ISWAR CHANDRA PRADHAN VS	// // ()	
141	D-RSA/6426/2026	HRUDANANDA SAHOO DEBAKI MEHER VS	AMIT PRASAD BOSE VS	// // ()	
142	D-RSA/6485/2026	TARAKANTA MEHERA SUDESNA@SUDENSTA SAHU VS	GYANA RANJAN MAHAPATRA VS	// // ()	
143	D-RVWPET/6284/2026 RVWPET/38/2026	BIJAYA CHANDRA SAHU SWAMI DR.SANKARANANDA SARASWATI VS	BAIBASWATA PANIGRAHI VS	// // ()	
144	D-TRP(C)/6282/2026	SWAMI DR. SADANANDA SARASWATI SONALI ADHIKARI @ PADHI VS	SAROJ RANJAN SUBUDHI VS	// // ()	
145	D-TRPCRL/4834/2026	SANTOSH KUMAR PADHI SUMON GANTAIT VS	ASHOK KUMAR SARANGI VS	// // ()	BIRMITRAPUR /81 /2014
146	D-WA/6268/2026	STATE OF ODISHA STATE OF ODISHA VS	DAYANIDHI LENKA,A.G.A VS	// // ()	LOD20240000194C202600051
147	D-WA/6302/2026	SIBARAM DASH STATE OF ODISHA VS	BIBEKANANDA NAYAK,A.G.A VS	// // ()	LOD20240000194C202600052
		SUDHIR KUMAR NATH		//	

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148	D-WA/6305/2026	STATE OF ODISHA VS ADHIR KUMAR SWAIN	SATYABRATA MOHANTY,A.G.A VS	// ()	LOD20240000194C202600053
149	D-WA/6306/2026	STATE OF ODISHA VS SADASIBA MOHANTA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000200C202600045
150	D-WA/6318/2026	BERHAMPUR UNIVERSITY, GANJAM VS DR SARAT CHANDRA MOHANTY	RAMDAS ACHARY VS	// ()	
151	D-WA/6416/2026	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, BANGOR, KHEJUR VS G.M., DISTRICT INDUSTRIES CENTRE, ROURKELA	SAWON KISHOR MOHANTY VS	// ()	
152	D-WA/6455/2026	THE EXECUTIVE ENGINEER ELECTRICAL VS APPELLATE AUTHORITY CUM DY ELECTRICAL INSPECTOR	SURESH CHANDRA DASH VS	// ()	AOD20240000953C202600003
153	D-WA/6456/2026	SECRETARY OF HIGHER EDUCATION DEPT VS DR MADAN MOHAN MAHALA	GOVT OF ODISHA VS	// ()	LOD20240000172C202600047
154	D-WA/6475/2026	M/S. THRIVENI EARTHMOVERS PVT. LTD. VS PARADIP PORT AUTHORITY(PARADIP PORT TRUST), JAGATSINGHPUR	RAJIV KUMAR MAHANTA VS	// ()	
155	D-WP(C)/6254/2026	BIMBADHAR MARTHA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	AOD20240000276C202600005
156	D-WP(C)/6255/2026	JAYA PRAKASH BADATIYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202600054
157	D-WP(C)/6256/2026	DUNGEI MALLIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202600058
158	D-WP(C)/6257/2026	BASANTI DEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()	AOD20240000276C202600006
159	D-WP(C)/6258/2026	SUBHASHREE PATNAIK	SRINIVAS MOHANTY	//	AOR20230000802C202600055

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		VS	VS	()	
160	D-WP(C)/6259/2026	STATE OF ODISHA RATANI BARIK	DHANESWAR BEHERA	//	AOD20240000276C202600004
		VS	VS	()	
161	D-WP(C)/6260/2026	STATE OF ODISHA CH. BABU RAO	SRINIVAS MOHANTY	//	AOR20230000802C202600057
		VS	VS	()	
162	D-WP(C)/6261/2026	STATE OF ODISHA MENAKAMANI MISHRA	DHANESWAR BEHERA	//	AOD20240000276C202600007
		VS	VS	()	
163	D-WP(C)/6262/2026	STATE OF ODISHA SRIDEVI RAITO	SRINIVAS MOHANTY	//	AOR20230000802C202600056
		VS	VS	()	
164	D-WP(C)/6264/2026	STATE OF ODISHA UMAKANTA BHATTA	BHABANI SANKAR DAS	//	
		VS	VS	()	
		CHIEF MANAGER, PUNJAB NATIONAL BANK, PARADEEP, JAGATSINGHPUR		//	
165	D-WP(C)/6265/2026	BISWANATH DAS	HARIPAD MOHANTY	//	
	WP(C)/4923/2026	VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/6266/2026	PRUTHIRAJ MISHRA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/6269/2026	SUSHANTA KUMAR PATNAIK	LAXMI PRASAD DWIVEDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/6271/2026	PARAMANANDA DOBAI	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/6273/2026	MAHESWAR SAHOO	SONALI PANDA	//	
	WP(C)/4875/2026	VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
170	D-WP(C)/6276/2026	NRUSINGH SINGH	PRASANTA KUMAR NANDA	//	
		VS	VS	()	

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171	D-WP(C)/6278/2026	STATE OF ODISHA PRASANTA KUMAR PADHI VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
172	D-WP(C)/6279/2026	STATE OF ODISHA SUSANTA PRADHAN VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202600004
173	D-WP(C)/6280/2026	COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI AMARENDRA NARAYAN PARIKSHA VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202600005
174	D-WP(C)/6281/2026	STATE OF ODISHA MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL, KANWAR, BILASIPUR VS	SUBASH CHANDRA ACHARYA VS	// // ()	
175	D-WP(C)/6286/2026	STATE OF ODISHA BISWAJIT ARYA VS	PRASHANTA KUMAR DAS VS	// // ()	
176	D-WP(C)/6287/2026	STATE OF ODISHA NARENDRA KU. DEHURY VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600025
177	D-WP(C)/6288/2026	STATE OF ODISHA SASHI SEKHAR GARABADU VS	ABHISHEK DASH VS	// // ()	AOD20240000186C202600012
178	D-WP(C)/6290/2026	STATE OF ODISHA GHANASHYAM PANDA VS	SATYAJIT BEHERA VS	// // ()	
179	D-WP(C)/6292/2026	STATE OF ODISHA ANADI BHANJA VS	SIVA SANKAR CHAINI VS	// // ()	
180	D-WP(C)/6293/2026	STATE OF ODISHA BIJAYALAXMI SUBUDHI VS	DR.PURUSOTTAM CHULI VS	// // ()	
181	D-WP(C)/6294/2026	STATE OF ODISHA SHAKTIPADA MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // () //	

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182	D-WP(C)/6295/2026 WP(C)/4919/2026	DHARMAPAD DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	AOD20240000239C202600006
183	D-WP(C)/6296/2026 WP(C)/4922/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	AOD20240000239C202600008
184	D-WP(C)/6297/2026 WP(C)/4925/2026	SALILA KUMAR SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	AOD20240000239C202600007
185	D-WP(C)/6298/2026	GANGADHAR DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600026
186	D-WP(C)/6299/2026	LAXMIDHAR JENA VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202600012
187	D-WP(C)/6300/2026	BIDYADHAR SAMAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600027
188	D-WP(C)/6301/2026	P. SREENIVASA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
189	D-WP(C)/6303/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //	
190	D-WP(C)/6304/2026 WP(C)/4943/2026	M/S JAYANTI SAHOO VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600013
191	D-WP(C)/6312/2026	MAYADHAR DHARUA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
192	D-WP(C)/6313/2026	JAGU KUMAR @ JAGU KUMBHAR VS COLLECTOR AND DISTRICT MAGISTRTE, KALAHANDI	SATYA RANJAN PATI VS	// 0 //	
193	D-WP(C)/6314/2026	CHUDAMANI MAJHI	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/6315/2026	HARI MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/6317/2026	THE VILLAGERS OF DEULI, PARAJAPADA GRAM PANCHAYAT, MOHANA BIDDICK, CUTTACK	SANKET KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/6323/2026	ASISH KUMAR ROUT	BHAKTA RANJAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/6326/2026	HARAPRIYA DEI	SANKET KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/6327/2026	HARAPRIYA DEI	SANKET KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/6328/2026	BABU MOHARANA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600027
	WP(C)/4926/2026	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/6329/2026	BIBHUTI BHUSAN BEHERA	ALOK KUMAR PANDA	//	AOD20240000536C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/6330/2026	PRAKASH RANJAN BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/6331/2026	HARAPRIYA DEI	SANKET KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/6332/2026	DAYANIDHI PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/6333/2026	SUDHIRA BEHERA	DILIP KUMAR SAHU	//	AOR20220001727C202600036
		VS	VS	()	

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205	D-WP(C)/6334/2026	STATE OF ODISHA MINATI MOHANTY VS	ARUN KUMAR MISHRA VS	// // ()	
206	D-WP(C)/6335/2026	THE GENERAL MANAGER, WATCO DIVISION, CUTTACK SATYENDRA NARAYAN SANDHA VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600032
207	D-WP(C)/6336/2026	STATE OF ODISHA HARIBANDHU BUDEK VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600035
208	D-WP(C)/6337/2026	STATE OF ODISHA INDRAMANI DUTTA VS	SURENDRA PRASAD BARIK VS	// // ()	
209	D-WP(C)/6338/2026	STATE OF ODISHA BHASKAR GOUDA VS	RABINDRA KUMAR PATNAIK VS	// // ()	
210	D-WP(C)/6339/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	PRAMOD KUMAR ROUT VS	// // ()	
211	D-WP(C)/6340/2026	STATE OF ODISHA NARAYAN ROUSTRAY VS	GOPINATH MISHRA VS	// // ()	
212	D-WP(C)/6342/2026	STATE OF ODISHA DR.MINAKETAN PRADHAN VS	DINESH KUMAR PANDA VS	// // ()	
213	D-WP(C)/6343/2026	STATE OF ODISHA DEBA PRASAD SAHOO VS	ANUP KUMAR MOHAPATRA VS	// // ()	
214	D-WP(C)/6347/2026	STATE OF ODISHA JITENDRA BARIK VS	BHUBANESWAR DASH VS	// // ()	
215	D-WP(C)/6348/2026	BRANCH-IN-CHARGE, HDB FINANCIAL SERVICES LTD., JAYADEB VIHAR, KHURDA TOFANI SWAIN VS	VS VS	// // ()	
		STATE OF ODISHA		//	

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216	D-WP(C)/6349/2026	NIROD KUMAR SETHY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
217	D-WP(C)/6350/2026	DR.NIHAR RANJAN BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
218	D-WP(C)/6351/2026	KHIROD PRASAD RAUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
219	D-WP(C)/6352/2026	KANISKA KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202600045
220	D-WP(C)/6353/2026	KALANDI BARIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	AOR20220001586C202600013
221	D-WP(C)/6354/2026	MONARIKA PALAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
222	D-WP(C)/6356/2026	MANIKAMALA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
223	D-WP(C)/6357/2026	RAMAKRUSHNA KAR VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //	
224	D-WP(C)/6358/2026	AUROBINDA PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600028
225	D-WP(C)/6359/2026	AI-NAJAH INTERNATIONAL PVT.LTD.,JAJPUR VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //	
226	D-WP(C)/6360/2026	MITU PRASAD REDDY VS HEAD, HRM, TATA STEEL LIMITED	KAILASH CHANDRA MISHRA VS	// 0 //	AOR20230000698C202600002
227	D-WP(C)/6361/2026	BHUPESH KUMAR PANDA	SUBHADUTTA ROUTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/6363/2026	AMIT LAKRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/6364/2026	TRILOCHAN KHUNTIA	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/6365/2026	BIKASH SAHOO	PRAMODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/6366/2026	SARASWATI SISHU MANDIR, BRAJA BIHAR, KALAHANDIGIRI	BIKASH KUMAR JENA	//	
		VS	VS	()	
		ITO, EXEMPTION WARD, SAMBALPUR		//	
232	D-WP(C)/6367/2026	SARASWATI SISHU MANDIR BRAJA BIHAR, BHAWANIPATNA	BIKASH KUMAR JENA	//	
		VS	VS	()	
		ITO, EXEMPTION WARD, SAMBALPUR		//	
233	D-WP(C)/6368/2026	KAILASH LIMA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/6369/2026	N. GOVIND RAJ PATNAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/6370/2026	SURESH CHANDRA BISWAL	SANJAY KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/6371/2026	PRABIR KUMAR PATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/6372/2026	VANAPALI RAVI	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/6373/2026	GANESWAR ROUT	DEBASISH SAMAL	//	
		VS	VS	()	

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239	D-WP(C)/6374/2026	STATE OF ODISHA SANGRAM KESHARI NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
240	D-WP(C)/6375/2026	STATE OF ODISHA P.BHASKAR PATRO VS	DEEPALI MAHAPATRA VS	// // 0	
241	D-WP(C)/6376/2026	STATE OF ODISHA SANTOSH KUMAR BEURA VS	SAROJA KANTA SAMAL VS	// // 0	
242	D-WP(C)/6377/2026	STATE OF ODISHA GOUTAM KUMAR JENA VS	AJAYA KUMAR NAYAK VS	// // 0	
243	D-WP(C)/6378/2026	CHAIRMAN, STATE POLLUTION CONTROL BOARD, ODISHA, BHUBANESWAR ANJALIBALA NAYAK VS	ALOK KUMAR MOHAPATRA VS	// // 0	
244	D-WP(C)/6380/2026	STATE OF ODISHA KHAGESWAR MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0	
245	D-WP(C)/6383/2026	STATE OF ODISHA ASST. GENERAL MANAGER, BANK OF INDIA, BHUBANESWAR VS	ANUSU KUMAR BISWAJ VS	// // 0	
246	D-WP(C)/6384/2026	SUPERINTENDENT OF POLICE, CYBER CRIME AND ECONOMIC OFFENCES, UPD, BHUBANESWAR SAMBAL JOINT FARMING CO OPERATIVE SOCIETY VS	SUBHADUTTA RATH VS	// // 0	
247	D-WP(C)/6385/2026	STATE OF ODISHA JIBAN KRUSHNA BISWAL VS	JYOTI RANJAN KHUNTIA VS	// // 0	
248	D-WP(C)/6386/2026	STATE OF ODISHA DEBI PRASAD NANDA VS	AMIT PRASAD BOSE VS	// // 0	
249	D-WP(C)/6387/2026	STATE OF ODISHA PRANAB KISHORE PATTNAIK VS	SUBHADUTTA ROUTH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/6389/2026	ASWINI KUMAR PANDA VS MAA LANKESWARI BIJE JUNAGADA, KALAHANDI	SUDHIR KUMAR MALLICK VS	// 0 //	
251	D-WP(C)/6390/2026	MOHAN KUMAR SAHU VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
252	D-WP(C)/6391/2026	NARASINGH PATRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
253	D-WP(C)/6392/2026	GOURI JENA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
254	D-WP(C)/6393/2026	SANDESH KUMAR RAUL VS THE STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	// 0 //	
255	D-WP(C)/6395/2026	BARADA PRASAD PANIGRAHI VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //	
256	D-WP(C)/6396/2026	MANORANJAN PATRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //	
257	D-WP(C)/6397/2026	JANAK BAG VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
258	D-WP(C)/6398/2026	M/S. ASIKA FINTRADE PVT. LTD., BARBIL, KENDUJHAR VS ASST. COMMISSIONER CT AND GST, BARBIL CIRCLE, KENOJHAR	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
259	D-WP(C)/6399/2026	SK.NURUDIN VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //	
260	D-WP(C)/6400/2026	SUKANTI SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
261	D-WP(C)/6401/2026	BINATI MALLIK	SANGRAM JENA	//	

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**FILING REPORT AS ON :11/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/6403/2026	LAXMAN CHANDRA ACHARYA	BIBHUTI BHUSAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/6404/2026	INDRAMANI MOHANTY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/6405/2026	KANHU CHARAN SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/6407/2026	SAMIR KUMAR SAMANTARAY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/6408/2026	SUDARSAN DEHURY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/6410/2026	SATRUGHAN ROUL	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/6411/2026	M/S. AIR CARE REFRIGERATION, BHUBANESWAR	CHITTARANJAN DAS	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BHUBANESWAR			
269	D-WP(C)/6412/2026	DUSHMANTA KUMAR PANDA	SOUGAT DASH	//	
	WP(C)/4945/2026	VS	VS	0	
		UNION BANK OF INDIA		//	
270	D-WP(C)/6413/2026	ANIL KUMAR JENA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/6414/2026	M/S. KAMALESWAR ENTERPRISES, ANGUL	SANGRAM MISHRA	//	
		VS	VS	0	
		DIRECTOR OF INDUSTRIES ODISHA, CUTTACK		//	
272	D-WP(C)/6415/2026	M/S LOTUS ENTERPRISES, ANGUL	SANGRAM MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/6417/2026	DIRECTOR OF INDUSTRIES ODISHA, CUTTACK DR. PRADEEP KUMAR SAHU VS UNION OF INDIA	SAIBRATA RATH VS	// // 0 //	
274	D-WP(C)/6418/2026	RABINDRA BHOI VS SECY, REVENUE DEPT, GOVT OF ODISHA, BHUBANESWAR	TUSAR KANTI PRAHARAJ VS	// 0 //	
275	D-WP(C)/6419/2026	DURGA MADHAB MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
276	D-WP(C)/6421/2026	M/S JASHODA MOTHER AND CHILD CARE PVT LTD VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202600005
277	D-WP(C)/6422/2026	SATYABRATA SAMAL VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //	
278	D-WP(C)/6423/2026	RAMA CHANDRA MAHARANA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600015
279	D-WP(C)/6424/2026	KUMUDA CHANDRA SAHU VS OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE	Avijit Patnaik VS	// 0 //	AOD20240000363C202600016
280	D-WP(C)/6425/2026	HASIN KHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	
281	D-WP(C)/6427/2026	JAYANTI DAS VS UNION OF INDIA	DURGA PRASAD JENA VS	// 0 //	AOR20230000034C202600002
282	D-WP(C)/6428/2026	SATRUGHNA MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
283	D-WP(C)/6429/2026	ASANTA KUMAR JENA VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE	UPASANA BAL VS	// 0 //	AOD20220004095C202600005

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/6430/2026	S D SAKKUR @ SAYED @ SAYAD SAKKUR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
285	D-WP(C)/6431/2026	SHAIK IBRAHIM VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
286	D-WP(C)/6432/2026	SARBESWAR PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600031
287	D-WP(C)/6433/2026	BALARAM PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
288	D-WP(C)/6434/2026	BANDANI PATNAİK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
289	D-WP(C)/6435/2026	SATYARANJAN DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
290	D-WP(C)/6436/2026	DURGA CHARAN DAS @ JAGAN DAS VS THE STATE OF ODISHA	ASHOK KUMAR MAHAPATRA VS	// 0 //	
291	D-WP(C)/6437/2026	BUDDHESWAR PAUL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
292	D-WP(C)/6439/2026	BINOD BIHARI DAGAR VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
293	D-WP(C)/6440/2026	PRUTHIRAJ RAY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
294	D-WP(C)/6442/2026	KARTIK CHANDRA BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
295	D-WP(C)/6444/2026	PHATIMA BEGAM	AMIT KUMAR SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/6445/2026	SAMIR KUMAR NANDY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/6446/2026	SANAT KUMAR KARAN	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/6447/2026	M. D. SARDAR @ MAHAMMAD SARADARA	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/6448/2026	GAGAN KUMAR BEHERA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/6449/2026	M/S.MAHAVEER TECHNOCRATS PVT., BHUBANESWAR	SIDDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
301	D-WP(C)/6450/2026	AJIT KUMAR NANDY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/6451/2026	SHASHANKAR SUR	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/6452/2026	MANOJ KUMAR JENA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/6454/2026	DR.KARTIK KUMAR DAS	AMRUT BARAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/6457/2026	SITAKANTA SAMAL	GOUTAM KUMAR ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/6458/2026	NIRUPAMA BEHERA	BHABANI SANKAR DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		LAND ACQUISITION OFFICER, DHENKANAL		//	
307	D-WP(C)/6459/2026	HEMANTA KUMAR DAS	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/6460/2026	NALINI PRAVA MAHANTA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/6463/2026	KRUSHNA CHANDRA PRUSTY	SOMANATH NANDA	//	
		VS	VS	0	
		NARAYAN PRUSTY		//	
310	D-WP(C)/6465/2026	NIGAMA PRIYA PANDA	ROHIT RANJAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/6467/2026	NARASINGH MAHARANA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/6468/2026	ALEKHA PRASAD BEHERA	ASHOK DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
313	D-WP(C)/6469/2026	PABITRA ROUSTRAY	TIGMANSHU PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/6470/2026	ODISHA BEEDI SHRMIK MAHASANGHA, DHENKANAL	ABHILASH MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
315	D-WP(C)/6471/2026	PRABHUDATTA MOHAPATRA	ANIMESH SINGH	//	
		VS	VS	0	
		ETISHREE PANDA		//	
316	D-WP(C)/6472/2026	KRISHNA CHANDRA PRUSTY	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/6473/2026	DR. SONIA AGGARWAL	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ORISSA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/6474/2026	HARI MARINE PVT.LTD.,BALESWAR VS THE NEW INDIA ASSURANCE COMPANY LTD.,MUMBAI	RUPESH KUMAR KANUNGO VS	// ()	
319	D-WP(C)/6476/2026	ANUP DAS VS CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR	BANSHIDHAR SATAPATHY VS	// ()	
320	D-WP(C)/6477/2026	TUSARIKA NAYAK VS STATE OF ORISSA	SANJIB MOHANTY VS	// ()	AOR20220001611C202600031
321	D-WP(C)/6478/2026	AKHYA KUMAR BAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// ()	AOD20230000467C202600005
322	D-WP(C)/6479/2026	M/S.SUVRANSU ROUT, BARAGARH VS THE COMMISSIONER, COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), CUTTACK	ABHILASH MISHRA VS	// ()	
323	D-WP(C)/6480/2026	SASHIKALA BEHERA VS THE ADDL COMMISSIONER, ADDL REVISION COURT NO IV	Santosh kumar Samantaraya VS	// ()	AOR20220001336C202600001
324	D-WP(C)/6481/2026	PRANAB NARAYAN SARANGI VS STATE OF ODISHA	Rajjeet Roy VS	// ()	AOR20220001462C202600019
325	D-WP(C)/6482/2026	PLANET HOSPITALITY SERVICES VS HOTEL SURAJ PALACE	SAHASRANSU SOURAV VS	// ()	AOR20220001445C202600010
326	D-WP(C)/6483/2026	TRIMURTY CHEMICAL INDUSTRIES VS JOINT DRUGS CONTROLLER	Kajal Sahoo VS	// ()	AOR20220001613C202600021
327	D-WP(C)/6484/2026	M/S.RATNA VEGETABLE AND CO.BARAGARH VS THE COMMISSIONER COMMERCIAL TAX(C.T.) AND GOODS AND SERVICES TAX(G.S.T), CUTTACK	ABHILASH MISHRA VS	// ()	
328	D-ABLAPL/4695/2026	DR. RAJEEB KUMAR ROUT VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	BALASORE VIGILANCE /2 /2026 ()	
329	D-ABLAPL/4697/2026	RANJIT KUMAR DORA	SUSHANTA KUMAR DAS	JENAPUR /445 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/4698/2026	PAPUNA @ BIRENDRA SAHOO	SAROJ RANJAN SUBUDHI	KANPUR /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/4707/2026	DIPTIRANJAN NATH	KSHIROD KUMAR ROUT	MAHILA P.S.(BBSR) /58 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/4708/2026	CHITTARANJAN MOHAPATRA	PRIYA RANJAN SINGH	S.P.(CID-CRL),CUTTACK /1 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/4714/2026	BIKASH @ BIKAS KUMAR NAYAK @ KALIA	GOREKHANATH DAS	PURI SADAR /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/4718/2026	MADHAB SETHI	TARA PRASAD MOHAPATRA	KHURDA SADAR /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/4719/2026	GANESH KUMBHAR	TARA PRASAD MOHAPATRA	BELPARA /291 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/4721/2026	HRUDANANDA SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/4723/2026	ARUN KUMAR SAMAL @ ARUNA	BICHITRA NARAYANA SATAPATHY	PARADEEP MODEL /2 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/4724/2026	BIKASH KUMAR SETHI	TARA PRASAD MOHAPATRA	PURI SADAR /772 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/4726/2026	KANHAI CHARAN DANGA	BHABANI SHANKAR DASPARIDA	MANAMUNDA /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/4727/2026	KANHAI CHARAN DANGA	BHABANI SHANKAR DASPARIDA	MANAMUNDA /186 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/4730/2026	STATE OF ODISHA BISWOJIT TARAI VS	KARUNAKAR GAYA VS	// MAHAKALPARA /40 /2026 ()	
342	D-ABLAPL/4732/2026	STATE OF ODISHA DILLIP MAJHI @ CHANDRA MOHAN MAJHI VS	RAJENDRA NARAYAN ROUT VS	// BARIPADA SADAR /18 /2026 ()	AOR20220001558C202600033
343	D-ABLAPL/4733/2026	STATE OF ODISHA ALOK DAS @ ALOK RANJAN DAS VS	BRAJA KISHOR PANDA VS	// SINAPALI /27 /2026 ()	
344	D-ABLAPL/4734/2026	STATE OF ODISHA SANATAN KAR @ SANA VS	SUBASH CHANDRA MOHANTY VS	// CHAULIAGANJA /262 /2020 ()	
345	D-ABLAPL/4735/2026	STATE OF ODISHA BALIA PRADHAN VS	PRAKASH CHANDRA DASH VS	// NISCHINTAKOILI /49 /2026 ()	
346	D-ABLAPL/4737/2026	STATE OF ODISHA BIBHU NAYAK @ NAIK VS	BIKASH KARNA VS	// SONEPUR /93 /2022 ()	
347	D-ABLAPL/4739/2026	STATE OF ODISHA PRIYABRATA NAYAK VS	SURESH KUMAR PANDA VS	// ODAGAON /30 /2026 ()	
348	D-ABLAPL/4740/2026	STATE OF ODISHA PRASANT KUMAR SAHOO @ RINKU @ AKSHAYA BISUIS VS	SURESH KUMAR PANDA VS	// CHOUWAR /53 /2026 ()	
349	D-ABLAPL/4741/2026	STATE OF ODISHA DULEI BEHERA @ BINIA BEHERA VS	SK. ZAFARULLA VS	// OLATPUR /3 /2026 ()	
350	D-ABLAPL/4743/2026	STATE OF ODISHA KALANDI BEHERA VS	MANAS CHANDRA JENA VS	// OLATPUR /4 /2026 ()	
351	D-ABLAPL/4745/2026	STATE OF ODISHA SANTANU SWAIN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /76 /2026 ()	AOR20250000001C202600009
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/4747/2026	BUTU @ DEBENDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /342 /2025 () //	AOR20250000001C202600010
353	D-ABLAPL/4748/2026	CHHABIRANI MALLIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SINGLA /45 /2026 () //	
354	D-ABLAPL/4749/2026	MANAS @ MANAS RANJAN MALLIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SINGLA /45 /2026 () //	
355	D-ABLAPL/4752/2026	NAVAJISH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KIAKATA /4 /2026 () //	
356	D-ABLAPL/4757/2026	SUSHIL GOCHHAIT @ SUSHIL KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BAGDIA /230 /2025 () //	
357	D-ABLAPL/4763/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	DAITARI /107 /2025 () //	AOD20240000581C202600017
358	D-ABLAPL/4765/2026	SAMIR KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TANGI /44 /2026 () //	
359	D-ABLAPL/4766/2026	DILLIP PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /34 /2024 () //	AOD20240000645C202600005
360	D-ABLAPL/4767/2026	TILOTTAMA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
361	D-ABLAPL/4771/2026	NABINA NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 () //	
362	D-ABLAPL/4776/2026	BARUNA KUMAR DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /33 /2026 () //	
363	D-ABLAPL/4777/2026	BICHTRA DAS @ DULA	DIBYAJYOTI SAHOO	BALASORE SADAR /33 /2026	

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**FILING REPORT AS ON :11/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/4779/2026	S.SIBALAXMI ACHARI	SUNIL KUMAR PALAI	GRAM GANJAM /31 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/4784/2026	UMA SANKAR PANIGRAHI	JYOTIRMAYA SAHOO	MAHILA P.S.(BBSR) /375 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/4785/2026	RAMESH DANGA	BHABANI SHANKAR DASPARIDA	MANAMUNDA /184 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/4790/2026	SANJEEB BISWAL	SURYAKANTA DWIBEDI	CUTTACK SADAR /90 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/4792/2026	MANARANJAN BAGHA @ PRABINA BAGHA @ MANABIR	SURYAKANTA DWIBEDI	BOUDH /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/4793/2026	BRUNDABANA BEHERA	BHABANI SHANKAR DASPARIDA	MANAMUNDA /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/4797/2026	KANHU CHARAN MURMU	LALITENDU BHUYAN	ANANDAPUR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/4798/2026	NIMAI @ NIMEI @ NIMAIN MEHER	SACHIDANANDA PADHEE	BARPALLI /55 /2026	AOD20220004505C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/4800/2026	SIBULA @ LAXMAN BEHERA	PARSURAM PANDA	MARINE KASIA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/4802/2026	DIVYA KUMAR GOLCHHA @ DIBEJEN	KULDEEP MOHANTY	RAGHUNATHPALI /372 /2025	AOD20240000012C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/4803/2026	NAYANA PATRA	SAMVIT MOHANTY	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/4804/2026	STATE OF ODISHA(VIG.) ALOK ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// BANAPUR P.S. /480 /2025 ()	AOD20240000586C202600030
376	D-ABLAPL/4811/2026	KUNU @ SUBHAM SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// TANGI (KHURDA) /55 /2026 ()	AOD20240000586C202600032
377	D-ABLAPL/4812/2026	SUNIL PATRA @ TITU VS STATE OF ODISHA	SUSIL KUMAR PATTNAİK VS	// BARBİL /3 /2026 ()	
378	D-ABLAPL/4813/2026	JUGAL TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA SADAR /39 /2026 ()	AOR20220001615C202600025
379	D-ABLAPL/4814/2026	KUNA ROUT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// NAKTIDEUL /11 /2026 ()	
380	D-ABLAPL/4818/2026	BULU MALLİK @ MALİK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BARI RAMCHANDRAPUR /436 /2025 ()	
381	D-ABLAPL/4819/2026	MOHSIN KHAN @ SK. MOHSIN KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// DHARMASALA /281 /2025 ()	
382	D-ABLAPL/4825/2026	SURAJ JAGTAP @ SURAJ PRADEEP JAGTAP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /55 /2026 ()	
383	D-ABLAPL/4827/2026	ABHIRAM BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// SALIPUR /61 /2026 ()	
384	D-ABLAPL/4832/2026	CHITTARANJAN PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// NALCO /159 /2021 ()	
385	D-ABLAPL/4835/2026	BABAJI MALİK VS STATE OF ODISHA	NIRANJAN LENKA VS	// NIKIRAI /35 /2026 ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/4837/2026	SAMEER KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /71 /2026 () //	AOR20220001736C202600025
387	D-ABLAPL/4842/2026	MAMATA SAHU @ RENU VS STATE OF ODISHA	RAMA CHANDRA JENA VS	KAMARDA /19 /2026 () //	
388	D-ABLAPL/4845/2026	SUNIL BEHERA VS STATE OF ODISHA	Bikash Kumar Pradhan VS	// () //	AOR20220002993C202600002

# ORISSA HIGH COURT

MISC CASES FILED on :11/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/393/2010 WPC(OAC)/393/2010	BIRABAR DASH MP	TIKERAM MEHER	5/2026
2	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	GOPAL AGARWAL	7/2026
3	D-TRPCRL/4834/2026 TRPCRL/ /	SUMON GANTAIT MP	ASHOK KUMAR SARANGI	15/2026
4	D-MSA/52850/2025 MSA/65/2025	M/S. SAMASTI INFRASTRUCTURE PVT. LTD. MP	SABITA RATH	20/2026
5	D-CRLLP/4847/2026 CRLLP/ /	STATE OF ODISHA MP	PRADIPTA SATAPATHY, A.S.C	27/2026
6	D-CRLMP/4817/2026 CRLMP/ /	SNIGDHA SWAIN MP	SANDIPANI NAYAK	35/2026
7	D-LAA/6289/2026 LAA/ /	HARISHANKAR MISHRA MP	SRINIBASH SATAPATHY	40/2026
8	D-LAA/6291/2026 LAA/ /	PRATAP KUMAR MEHER MP	SRINIBASH SATAPATHY	41/2026
9	D-TRP(C)/6282/2026 TRP(C)/ /	SONALI ADHIKARI @ PADHI MP	SAROJ RANJAN SUBUDHI	42/2026
10	D-LAA/6324/2026 LAA/ /	SANJUKTA DAS MP	SRINIBASH SATAPATHY	42/2026
11	D-LAA/6341/2026 LAA/ /	SANJUKTA DAS MP	SRINIBASH SATAPATHY	43/2026
12	D-CMAPL/6073/2026 CMAPL/19/2026	RANJAN KUMAR JENA MP	DEEPALI MAHAPATRA	44/2026
13	D-RVWPET/6284/2026 RVWPET/38/2026	SWAMI DR.SANKARANANDA SARASWATBAIBASWATA PANIGRAHI MP		78/2026
14	D-RVWPET/6284/2026 RVWPET/38/2026	SWAMI DR.SANKARANANDA SARASWATBAIBASWATA PANIGRAHI MP		79/2026
15	D-RPFAM/48918/2025 RPFAM/55/2026	TAPASI JENA MP	SOMANATH NANDA	79/2026
16	D-RVWPET/6284/2026 RVWPET/38/2026	SWAMI DR.SANKARANANDA SARASWATBAIBASWATA PANIGRAHI MP		80/2026
17	D-RVWPET/53280/2025 RVWPET/37/2026	BIKASH CHANDRA PATRA MP	ADV	81/2026
18	D-RVWPET/33965/2025 RVWPET/ /	AVINASH ROUT MP	ADV.	82/2026
19	D-MATA/1625/2026 MATA/ /	TAPAS KUMAR BEHERA MP	BIPLABA P.B. BAHALI	91/2026
20	D-MATA/5907/2026 MATA/ /	JITENDRA PANDA MP	RAGHUNATH DASMOHAPATRA	92/2026
21	D-MATA/6345/2026 MATA/ /	RENUBALA BEHERA MP	KSHIROD KUMAR ROUT	93/2026
22	D-MATA/6462/2026 MATA/ /	TARAKANTA MOHANTY MP	SANJAY KUMAR DAS	94/2026
23	D-CONTC/1109/2025 CONTC/231/2025	LALIT MOHAN RATH MP	AMIT PRASAD BOSE	99/2026
24	D-CONTC/6319/2026 CONTC/ /	RENUBALA SAHU MP	AKSHAYA KUMAR SAHOO	100/2026
25	D-BLAPL/3809/2026 BLAPL/1283/2026	ARUN KUANR MP	ROHIT KUMAR SUNA	120/2026
26	D-BLAPL/3614/2026	INDRAMANI @ INDRA MAHANTA	JAYADEBA BEHERA	

	BLAPL/ /	MP		121/2026
27	D-BLAPL/32613/2025	BIKASH BEHERA	CHHABI BEHERA	
	BLAPL/11324/2025	MP		122/2026
28	D-BLAPL/3614/2026	INDRAMANI @ INDRA MAHANTA	JAYADEBA BEHERA	
	BLAPL/ /	MP		123/2026
29	D-CRLREV/37838/2025	HINDUJA LEYLAND FINANCE LTD.	PRAKASH KUMAR MISHRA	
	CRLREV/139/2026	MP		217/2026
30	D-CRLREV/1304/2026	SUMANTA KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	
	CRLREV/ /	MP		218/2026
31	D-CRLREV/4795/2026	SAMIR KUMAR MUDULI	LALITENDU BHUYAN	
	CRLREV/ /	MP		219/2026
32	D-CRLREV/4795/2026	SAMIR KUMAR MUDULI	LALITENDU BHUYAN	
	CRLREV/ /	MP		220/2026
33	D-CRLREV/4828/2026	TIAN @ NILAKANTHA NAIK	DINESH KUMAR MOHANTY	
	CRLREV/ /	MP		221/2026
34	D-CRLREV/4828/2026	TIAN @ NILAKANTHA NAIK	DINESH KUMAR MOHANTY	
	CRLREV/ /	MP		222/2026
35	D-ABLAPL/38745/2025	BIJULI @ BUJULI MALIK		
	ABLAPL/14579/2025	MP		247/2026
36	D-ABLAPL/14544/2024	DILLIP MALLIK		
	ABLAPL/5261/2024	MP		248/2026
37	D-ABLAPL/3354/2026	PRABHAT KUMAR SAHOO @ PRAVASH SAHOO	PRAVASH CHANDRA JENA	
	ABLAPL/1555/2026	MP		249/2026
38	D-ABLAPL/29489/2025	BHASKAR PATIKAR		
	ABLAPL/11435/2025	MP		250/2026
39	D-ABLAPL/14610/2015	RAMESH PRADHAN	KABIRAJ PRADHAN	
	ABLAPL/14610/2015	MP		251/2026
40	D-ABLAPL/29493/2025	SACHIN PATIKAR		
	ABLAPL/12000/2025	MP		252/2026
41	D-ABLAPL/1270/2026	KARTIKA MISTRI		
	ABLAPL/561/2026	MP		253/2026
42	D-ABLAPL/1270/2026	KARTIKA MISTRI		
	ABLAPL/561/2026	MP		254/2026
43	D-ABLAPL/32709/2025	AJAY MAHANTY		
	ABLAPL/12675/2025	MP		255/2026
44	D-RSA/46918/2025	K.KRISHNA @ KANDRI KRISHNA	BIPLABA P.B. BAHALI	
	RSA/ /	MP		283/2026
45	D-RSA/52572/2025	HEMALATA SWAIN @ PUHAN	PRAMOD KUMAR ROUT	
	RSA/ /	MP		284/2026
46	D-RSA/6388/2026	ALEKH SAHOO	ISWAR CHANDRA PRADHAN	
	RSA/ /	MP		285/2026
47	D-RSA/420/2013	GOURI SETHY	M/S.B.K.ROUTRAY	
	RSA/420/2013	MP		286/2026
48	D-RSA/30/2002	BUDHADEVA MOHANTA		
	RSA/30/2002	MP		287/2026
49	D-RSA/6426/2026	DEBAKI MEHER	AMIT PRASAD BOSE	
	RSA/ /	MP		288/2026
50	D-RSA/6485/2026	SUDESNA@SUDENSTA SAHU	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		289/2026
51	D-CMP/12014/2025	AJIT KUMAR PATEL		
	CMP/457/2025	MP		307/2026
52	D-CMP/6274/2026	LML ASSOCIATES LLP, JAJPUR	SOUMYA MISHRA	
	CMP/300/2026	MP		308/2026
53	D-CMP/6275/2026	SUBHAKANTA NAYAK	SOUMYA MISHRA	
	CMP/301/2026	MP		309/2026
54	D-CMP/6308/2026	MAA SIDHESWARI THAKURANI BIJE, BBS	RAKESH BEHERA	
	CMP/304/2026	MP		310/2026
55	D-CMP/48402/2025	PRAMILA TRIPATHY	ASHOK KUMAR SAHOO	
	CMP/1896/2025	MP		311/2026
56	D-CMP/6409/2026	PRAVAKAR SAHU	TUSAR KUMAR MISHRA	
	CMP/ /	MP		312/2026
57	D-CMP/6443/2026	MANOJ KUMAR MOHANTY	PRAFULLA CHANDRA DAS	
	CMP/ /	MP		313/2026

58	D-CMP/6355/2026 CMP/ /	PALWAN KOLO @ KOLHO MP	ALOK KUMAR PANDA	314/2026
59	D-MACA/52639/2025 MACA/158/2026	VARUNA ROAD LINES PVT. LTD. MP	SURYAKANTA DWIBEDI	400/2026
60	D-MACA/6285/2026 MACA/ /	SUMIT @ SUMEET KUMAR RAJUKA MP	PRADEEP KUMAR MISHRA	401/2026
61	D-MACA/47493/2025 MACA/ /	D.M.,NEW INDIA ASSURANCE CO. LTD.,GANGA MP	CHANDRAN	402/2026
62	D-MACA/6381/2026 MACA/ /	APARNA SENAPATI MP	BIJAYANANDA SAMANTARAY	403/2026
63	D-MACA/6382/2026 MACA/ /	ANUSKA SENAPATI MP	BIJAYANANDA SAMANTARAY	404/2026
64	D-MACA/6406/2026 MACA/ /	ROYAL SUNDARAM GENERAL INSURANCE MP	CHANDRAN	405/2026
65	D-CRLMC/4678/2026 CRLMC/516/2026	SANJIB KUMAR NAYAK MP	RINTU NAYAK	452/2026
66	D-CRLMC/4678/2026 CRLMC/516/2026	SANJIB KUMAR NAYAK MP	RINTU NAYAK	453/2026
67	D-CRLMC/4702/2026 CRLMC/ /	GAYADHAR JENA MP	ABHISHEK DASH	454/2026
68	D-CRLMC/38759/2025 CRLMC/5404/2025	BUTHI SAHU@SANJIP SAHU@SANJIB SAHOO MP		455/2026
69	D-CRLMC/387/2026 CRLMC/99/2026	RANJIT SAHU MP		456/2026
70	D-CRLMC/39932/2025 CRLMC/41/2026	MADHU@MADHU MANGAL SETHI MP		457/2026
71	D-CRLMC/4242/2026 CRLMC/ /	JHULIA SAMAL MP	SAMARENDRA MOHANTY	458/2026
72	D-CRLMC/4764/2026 CRLMC/ /	CHANDAN GIRI MP	SIDDHANT SARANGI	459/2026
73	D-CRLMC/4772/2026 CRLMC/ /	SHYAMA SUNDAR SAHU MP	DURGA PRASAD BHANJA	460/2026
74	D-CRLMC/1284/2026 CRLMC/194/2026	SUJATA MAHAPATRA MP	SUBRAT MISHRA	461/2026
75	D-CRLMC/4794/2026 CRLMC/ /	UMA SANKAR PANIGRAHI MP	JYOTIRMAYA SAHOO	462/2026
76	D-CRLMC/4783/2026 CRLMC/ /	SANTOSHINI SETH @ SMT SANTOSINI SETHI MP	JYOTIRMAYA SAHOO	463/2026
77	D-CRLMC/4806/2026 CRLMC/ /	RAMAKANTA @ KATI MAHALIK MP	SUBHRANSU BHUSAN MOHANTY	464/2026
78	D-CRLMC/31398/2025 CRLMC/4252/2025	SK.SHERU MP		465/2026
79	D-CRLMC/4831/2026 CRLMC/ /	PRAYAS KANTI SAMAL MP	ASWINI PATNAIK	466/2026
80	D-CRLMC/4840/2026 CRLMC/ /	NRUSINGHA BEHERA @ NRUSINGHA CHANDRAN MP	SRINIBHUSAN BHANJADEO	467/2026
81	D-CRLMC/4841/2026 CRLMC/ /	ORISSA STEVEDORES LTD., CUTTACK MP	SASWAT KUMAR ACHARYA	468/2026
82	D-CRLMC/4843/2026 CRLMC/ /	MIRZA HARISHALI BAIG MP	SK BESARAT ALI	469/2026
83	D-CRLMC/4844/2026 CRLMC/ /	TRIDEV PANDA MP	DEEPAK RANJAN PARIDA	470/2026
84	D-CRLMC/4838/2026 CRLMC/ /	BHIKARI CHARAN PRAHARAJ MP	DEVASHIS PANDA	471/2026
85	D-CRLA/239/2018 CRLA/239/2018	RENGATA MAJHIASETH MP	M/S.BIJAYANANDA DASH, SATYANARAYAN MISHRA(4)	490/2026
86	D-CRLA/503/2022 CRLA/503/2022	BAPI@SANTOSH KUMAR BEDANT MP	BHABANI SHANKAR DASPARIDA, M/S S K ZAFARULLA, J KAMILA, C	491/2026
87	D-CRLA/4731/2026 CRLA/ /	CHANDRASEKHAR SAHOO MP	PRASHANTA KU. NAYAK	492/2026
88	D-CRLA/4731/2026 CRLA/ /	CHANDRASEKHAR SAHOO MP	PRASHANTA KU. NAYAK	493/2026
89	D-CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS	S.K. ZAFARULLA, J KAMILA, ASOK MOHANTY(SR. ADV.), BHABANI	

	CRLA/1/2023	MP		494/2026
90	D-CRLA/4731/2026 CRLA/ /	CHANDRASEKHAR SAHOO MP	PRASHANTA KU. NAYAK	495/2026
91	D-CRLA/4756/2026 CRLA/ /	SARAT BARIK MP	BIBHUTI RANJAN MOHANTY	496/2026
92	D-CRLA/4756/2026 CRLA/ /	SARAT BARIK MP	BIBHUTI RANJAN MOHANTY	497/2026
93	D-CRLA/693/2021 CRLA/693/2021	SIBU KUMAR ORAM MP	RABI NARAYAN BEHERA, M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.	498/2026
94	D-CRLA/4605/2025 CRLA/217/2025	PREMANANDA MANDANGI MP	DEBASIS SARANGI	499/2026
95	D-CRLA/1866/2026 CRLA/90/2026	PRADEEP KUMAR ROUT MP	DEBASIS SARANGI	500/2026
96	D-CRLA/1/2022 CRLA/1/2022	ARAKHITA MAJHI MP	BHABANI SHANKAR DASPARIDA	501/2026
97	D-CRLA/39785/2025 CRLA/180/2026	BULU JENA @ SARAT MP	PRABIR KUMAR RAY	502/2026
98	D-CRLA/39785/2025 CRLA/180/2026	BULU JENA @ SARAT MP	PRABIR KUMAR RAY	503/2026
99	D-CRLA/39785/2025 CRLA/180/2026	BULU JENA @ SARAT MP	PRABIR KUMAR RAY	504/2026
100	D-WA/6089/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	692/2026
101	D-WA/6089/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	693/2026
102	D-WA/6091/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	694/2026
103	D-WA/6091/2026 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	695/2026
104	D-WA/6231/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	696/2026
105	D-WA/6231/2026 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	697/2026
106	D-WA/6268/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	698/2026
107	D-WA/6268/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	699/2026
108	D-WA/6318/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	700/2026
109	D-WA/6302/2026 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	701/2026
110	D-WA/6302/2026 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	702/2026
111	D-WA/6318/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	703/2026
112	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	704/2026
113	D-WA/6305/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	705/2026
114	D-WA/6305/2026 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	706/2026
115	D-WA/6306/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	707/2026
116	D-WA/6306/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	708/2026
117	D-WA/350/2018 WA/350/2018	PATITAPABAN DEV MP	PRAFULLA KUMAR RATH	709/2026
118	D-WA/6416/2026 WA/ /	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, MP	BIMOTKES,SAMBALPUR	710/2026
119	D-WA/6475/2026 WA/ /	M/S. THRIVENI EARTHMOVERS PVT. LTD. MP	RAJIV KUMAR MAHANTA	711/2026
120	D-WA/6475/2026 WA/ /	M/S. THRIVENI EARTHMOVERS PVT. LTD. MP	RAJIV KUMAR MAHANTA	712/2026

121	D-WA/6475/2026 WA/ /	M/S. THRIVENI EARTHMOVERS PVT. LTD.RAJIV KUMAR MAHANTA MP		713/2026
122	D-WP(C)/44090/2025 WP(C)/30803/2025	M/S D.K. ENGINEERING AND CONSTRUCTSONHILAN GIBEDI MP		3042/2026
123	D-WP(C)/6247/2026 WP(C)/ /	THE CHIEF MANAGER CUM AUTHORIZED OFFICER IN CHARGE OF THE NATIONAL BANK MP		3043/2026
124	D-WP(C)/6265/2026 WP(C)/4923/2026	BISWANATH DAS MP	HARIPAD MOHANTY	3044/2026
125	D-WP(C)/6266/2026 WP(C)/ /	PRUTHIRAJ MISHRA MP	GYANA RANJAN SETHI	3045/2026
126	D-WP(C)/6248/2026 WP(C)/ /	M/S ORISSA HOMES PVT LTD MP	SOMA PATNAIK	3046/2026
127	D-WP(C)/42626/2025 WP(C)/29658/2025	SHANTILATA KHUNTIA MP	KAMAL BEHARI PANDA	3047/2026
128	D-WP(C)/6273/2026 WP(C)/4875/2026	MAHESWAR SAHOO MP	SONALI PANDA	3048/2026
129	D-WP(C)/6251/2026 WP(C)/ /	ODISHA CEMENT PLANT MP	BIBHU PRASAD MOHANTY	3049/2026
130	D-WP(C)/53564/2025 WP(C)/36848/2025	M/S DHANSAR ENGINEERING PVT. LTD., KOLKATA MP		3050/2026
131	D-WP(C)/54958/2025 WP(C)/1449/2026	HARASH SAHOO MP		3051/2026
132	D-WP(C)/6255/2026 WP(C)/ /	JAYA PRAKASH BADATIYA MP	SRINIVAS MOHANTY	3052/2026
133	D-WP(C)/54959/2025 WP(C)/1458/2026	BANITA DAS MP		3053/2026
134	D-WP(C)/7341/2022 WP(C)/7341/2022	OMKARNAND PUROHIT MP	SAMBHU CH. NATH SHARMA, P.K. RAY, TUSAR KUMAR MISHRA	3054/2026
135	D-WP(C)/6256/2026 WP(C)/ /	DUNGEI MALLIK MP	SRINIVAS MOHANTY	3055/2026
136	D-WP(C)/6258/2026 WP(C)/ /	SUBHASHREE PATNAIK MP	SRINIVAS MOHANTY	3056/2026
137	D-WP(C)/54009/2025 WP(C)/37321/2025	SALASAR AGRO PRODUCTS, CUTTACK MP	DAYANANDA MOHAPATRA, GYANA RANJAN MAHAPATRA	3057/2026
138	D-WP(C)/6260/2026 WP(C)/ /	CH. BABU RAO MP	SRINIVAS MOHANTY	3058/2026
139	D-WP(C)/47819/2025 WP(C)/34079/2025	GURU CHARAN BEHERA MP		3059/2026
140	D-WP(C)/6295/2026 WP(C)/4919/2026	DHARMAPAD DAS MP	GYANA RANJAN SETHI	3062/2026
141	D-WP(C)/6313/2026 WP(C)/ /	JAGU KUMAR @ JAGU KUMBHAR MP	SATYA RANJAN PATI	3063/2026
142	D-WP(C)/6296/2026 WP(C)/4922/2026	SARAT KUMAR BEHERA MP	GYANA RANJAN SETHI	3064/2026
143	D-WP(C)/6297/2026 WP(C)/4925/2026	SALILA KUMAR SWAIN MP	GYANA RANJAN SETHI	3065/2026
144	D-WP(C)/6317/2026 WP(C)/ /	THE VILLAGERS OF DEULI, PARAJAPADA, SAMARPUR, MOHABATI MP	SAMARPUR MOHABATI	3066/2026
145	D-WP(C)/28551/2025 WP(C)/20121/2025	BRAJA MOHAN MUDULI MP	DURGA PRASAD JENA	3067/2026
146	D-WP(C)/6262/2026 WP(C)/ /	SRIDEVI RAITO MP	SRINIVAS MOHANTY	3068/2026
147	D-WP(C)/49493/2025 WP(C)/34550/2025	KAUSTUBHA SAHU MP	SUSANTA KUMAR PRADHAN	3069/2026
148	D-WP(C)/47578/2025 WP(C)/33121/2025	THAKURA TUDU MP	AVIJIT PATNAIK	3070/2026
149	D-WP(C)/6328/2026 WP(C)/4926/2026	BABU MOHARANA MP	KRISHNA CHANDRA SAHU	3070/2026
150	D-WP(C)/6339/2026 WP(C)/ /	PRAMOD KUMAR ROUT MP	PRAMOD KUMAR ROUT	3071/2026
151	D-WP(C)/49933/2025 WP(C)/35310/2025	TANUJA MOHANTY MP		3072/2026
152	D-WP(C)/6342/2026	DR.MINAKETAN PRADHAN	DINESH KUMAR PANDA	

	WP(C)/ /	MP		3073/2026
153	D-WP(C)/6288/2026	SASHI SEKHAR GARABADU	ABHISHEK DASH	
	WP(C)/ /	MP		3074/2026
154	D-WP(C)/6350/2026	DR.NIHAR RANJAN BISWAL	SAMEER KUMAR DAS	
	WP(C)/ /	MP		3075/2026
155	D-WP(C)/51700/2025	SRIKANTA DEHURY	SOMANATH NANDA	
	WP(C)/36324/2025	MP		3076/2026
156	D-WP(C)/6354/2026	MONARIKA PALAI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3077/2026
157	D-WP(C)/6356/2026	MANIKAMALA ACHARYA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3078/2026
158	D-WP(C)/6361/2026	BHUPESH KUMAR PANDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3079/2026
159	D-WP(C)/21441/2017	HEMANT KUMAR NAYAK	M/S.S.R.MOHAPATRA	
	WP(C)/21441/2017	MP		3080/2026
160	D-WP(C)/6359/2026	AI-NAJAH INTERNATIONAL PVT.LTD.,JAJ	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		3081/2026
161	D-WP(C)/6363/2026	AMIT LAKRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3082/2026
162	D-WP(C)/6367/2026	SARASWATI SISHU MANDIR BRAJA BIHA	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		3083/2026
163	D-WP(C)/6366/2026	SARASWATI SISHU MANDIR, BRAJA BIHA	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		3084/2026
164	D-WP(C)/3036/2026	RABINDRANATH BEHERA	AVIJIT PATNAIK	
	WP(C)/2830/2026	MP		3085/2026
165	D-WP(C)/6373/2026	GANESWAR ROUT	DEBASISH SAMAL	
	WP(C)/ /	MP		3086/2026
166	D-WP(C)/6374/2026	SANGRAM KESHARI NAYAK	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		3087/2026
167	D-WP(C)/4828/2026	K. PRAKASH RAO	SATYABRATA MOHANTY (1)	
	WP(C)/4151/2026	MP		3088/2026
168	D-WP(C)/54763/2025	MRUTYUNJAY DASH	SURYAKANTA DASMOHAPATRA	
	WP(C)/1404/2026	MP		3089/2026
169	D-WP(C)/6375/2026	P.BHASKAR PATRO	DEEPALI MAHAPATRA	
	WP(C)/ /	MP		3090/2026
170	D-WP(C)/4828/2026	K. PRAKASH RAO	SATYABRATA MOHANTY (1)	
	WP(C)/4151/2026	MP		3091/2026
171	D-WP(C)/34828/2025	BHOBANI OJHA		3092/2026
	WP(C)/25126/2025	MP		
172	D-WP(C)/6377/2026	GOUTAM KUMAR JENA	AJAYA KUMAR NAYAK	
	WP(C)/ /	MP		3093/2026
173	D-WP(C)/14287/2025	MADHUSMITA SAHU	SAUMYA RANJAN MISHRA	
	WP(C)/10365/2025	MP		3094/2026
174	D-WP(C)/6378/2026	ANJALIBALA NAYAK	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		3095/2026
175	D-WP(C)/25221/2025	DEPT. OF WATER RESOURCES, GOVT. OF ODISHA		3096/2026
	WP(C)/18399/2025	MP		
176	D-WP(C)/48139/2025	SITARAM BUDHI BAMAN BEHERA	RAGHUNATH DASMOHAPATRA	
	WP(C)/4906/2026	MP		3097/2026
177	D-WP(C)/6387/2026	PRANAB KISHORE PATTNAIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3098/2026
178	D-WP(C)/6386/2026	DEBI PRASAD NANDA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		3099/2026
179	D-WP(C)/6329/2026	BIBHUTI BHUSAN BEHERA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		3100/2026
180	D-WP(C)/6391/2026	NARASINGH PATRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		3101/2026
181	D-WP(C)/15224/2023	DEBENDRANATH @ DEVENDRANATH MOHANTY		3102/2026
	WP(C)/15224/2023	MP		
182	D-WP(C)/6398/2026	M/S. ASIKA FINTRADE PVT. LTD., BARBIL	PRANAB KISHORE HARICHANDAN	
	WP(C)/ /	MP		3103/2026
183	D-WP(C)/54623/2025	BILASHI BARIK	SASWATI MOHAPATRA	
	WP(C)/1157/2026	MP		3104/2026

184	D-WP(C)/3816/2026 WP(C)/3603/2026	SUJIT KUMAR MOHANTY MP	PRABODHA CHANDRA NAYAK	3105/2026
185	D-WP(C)/3840/2026 WP(C)/4521/2026	SUJIT KUMAR MOHANTY MP	PRABODHA CHANDRA NAYAK	3106/2026
186	D-WP(C)/3812/2026 WP(C)/3672/2026	KESHAVA HARIPAL MP	SUSHANTA KUMAR JOSHI	3107/2026
187	D-WP(C)/3813/2026 WP(C)/3675/2026	SRIHARI BAGARTI MP	SUSHANTA KUMAR JOSHI	3108/2026
188	D-WP(C)/32947/2025 WP(C)/23563/2025	RAMA CHANDRA BEHERA MP	PRABHASH RANJAN ROUSTRAY	3109/2026
189	D-WP(C)/6411/2026 WP(C)/ /	M/S. AIR CARE REFRIGERATION, BHUBANESHWAR MP	CHITRA RANJAN DAS	3110/2026
190	D-WP(C)/6412/2026 WP(C)/4945/2026	DUSHMANTA KUMAR PANDA MP	SOUGAT DASH	3111/2026
191	D-WP(C)/6352/2026 WP(C)/ /	KANISKA KUMAR PARIDA MP	SUKANTA KUMAR DALAI	3112/2026
192	D-WP(C)/6384/2026 WP(C)/ /	SAMBAL JOINT FARMING CO OPERATIVE SOCIETY LTD, BARGARH MP	SOCIETY LTD, BARGARH	3113/2026
193	D-WP(C)/6353/2026 WP(C)/ /	KALANDI BARIK MP	BHABANI SANKAR DAS	3114/2026
194	D-WP(C)/54975/2025 WP(C)/37682/2025	PRAFULLA KUMAR SAMAL MP	MAHESWAR MOHANTY	3115/2026
195	D-WP(C)/6417/2026 WP(C)/ /	DR. PRADEEP KUMAR SAHU MP	SAIBRATA RATH	3116/2026
196	D-WP(C)/6436/2026 WP(C)/ /	DURGA CHARAN DAS @ JAGAN DAS MP	ASHOK KUMAR MAHAPATRA	3117/2026
197	D-WP(C)/26882/2025 WP(C)/18582/2025	PRADEEP KUMAR SAHOO MP	AMBUJA BANDHU PARIDA	3118/2026
198	D-WP(C)/6440/2026 WP(C)/ /	PRUTHIRAJ RAY MP	AJAYA KUMAR MOHARANA	3119/2026
199	D-WP(C)/6449/2026 WP(C)/ /	M/S.MAHA VEER TECHNOCRATS PVT., BHUBANESHWAR MP	SIDHANTHANKAR PADHY	3120/2026
200	D-WP(C)/12604/2022 WP(C)/12604/2022	MANOJ KUMAR NAYAK MP	RAMESH CHANDRA SAHOO 1	3121/2026
201	D-WP(C)/12607/2022 WP(C)/12607/2022	BIBEKANANDA KHANDUAL MP	RAMESH CHANDRA SAHOO 1	3122/2026
202	D-WP(C)/13047/2022 WP(C)/13047/2022	BASANTA KUMAR NAYAK MP	RAMESH CHANDRA SAHOO 1	3123/2026
203	D-WP(C)/6457/2026 WP(C)/ /	SITAKANTA SAMAL MP	GOUTAM KUMAR ROUSTRAY	3124/2026
204	D-WP(C)/31831/2025 WP(C)/22426/2025	CHANDRASEKHAR MOHAPATRA MP	SOURAV SUMAN BHUYAN,S.SAHOO,S.S.MOHAPATRA,S.S.NAYAKS.K	3125/2026
205	D-WP(C)/6457/2026 WP(C)/ /	SITAKANTA SAMAL MP	GOUTAM KUMAR ROUSTRAY	3126/2026
206	D-WP(C)/31835/2025 WP(C)/22336/2025	SASHIBHUSAN MOHAPATRA MP	SOURAV SUMAN BHUYAN,S.SAHOO,S.S.MOHAPATRA,S.S.NAYAKS.K	3127/2026
207	D-WP(C)/6463/2026 WP(C)/ /	KRUSHNA CHANDRA PRUSTY MP	SOMANATH NANDA	3128/2026
208	D-WP(C)/6469/2026 WP(C)/ /	PABITRA ROUSTRAY MP	TIGMANSHU PATNAIK	3129/2026
209	D-WP(C)/6471/2026 WP(C)/ /	PRABHUDATTA MOHAPATRA MP	ANIMESH SINGH	3130/2026
210	D-WP(C)/6479/2026 WP(C)/ /	M/S.SUVRANSU ROUT, BARAGARH MP	ABHILASH MISHRA	3131/2026